

उज्जैन और दैनिक "अवन्तिका" पर इस समये कर्मचारी भविष्य निधि और पारिवारिक पेंशन निधि अर्धानियम 1952 लागू नहीं होता ।

Wage rate of Agricultural Labour in Gujarat

7947. SHRI JADEJA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the wage rate of a rural labourer in Gujarat ;

(b) the Central wage rate of a rural labourer ; and

(c) whether Government propose to bring the wage rate of Gujarat at par with that of the Centre ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) According to the available information, minimum wage rates ranging from Rs. 1.25 per day and Rs. 3.00 per day for different areas in the State, were notified by the Government of Gujarat in December, 1967 in respect of employment in Agriculture.

(b) The minimum wage rates notified by the Central Government in May, 1969 range between Rs. 2.50 per day and Rs. 3.40 per day, for different areas in Gujarat

(c) This may be one of the factors to be kept in view at the time of the next revision of minimum rates of wages.

Impact of Dislocation of Steel Supplies due to Collapse of Roof in Steel Melting Shop of Rourkela Steel Plant

7948. SHRI G. VENKATSWAMY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are considering ways to reduce the impact of dislocation of Steel supplies following the collapse of the roof in the steel melting shop in Rourkela Steel Plant ; and

(b) if so, the steps taken to cover the gap ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir. An assessment is being made of the likely shortfall in production of steel, which would arise as a result of the mishap at Rourkela.

(b) Imports will be made to the extent considered necessary in the light of the assessment, subject to the constraints of foreign exchange.

Removal of Truck Adda from Grave Yard near Malkaganj, Delhi

7949. SHRI ARJUN SETHI : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 10269 on the 19th May, 1970 regarding removal of truck Adda from the Grave Yard near Malkaganj, Delhi and state :

(a) whether different influential parties are trying to delay the matter when the case is pending since 1965 ; and

(b) whether the person concerned, who rented the place without authority, has been arrested ?

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : (a) Enquiries made from the Delhi Administration reveal that the Government have no information in this respect.

(b) No, Sir.

Opening of Shops in Indra Market Delhi after Normal working hours

7950. SHRI ARJUN SETHI : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 9657 on the 14th May, 1970 regarding opening of shops in Indra Market, Delhi after normal working hours and state :

(a) the number of times these shops were checked by the Inspector and the particulars of the dates and the time of checking the shops ; and

(b) the particulars of the action taken on the shops which are open 24 hours causing great hardship and nuisance to the residents ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). A statement is laid on the table of the House.

Statement

Date of Inspection	No. of challans	No. of disposal of challans so far	Amount of Fine
1	2	3	4
			Rs.
21.5.70	3	1	30.00
23.6.70	3	3	100.00
7.7.70	1	1	35.00
26.7.70	1	1	40.00
29.7.70	1	1	40.00
9.8.70	1	1	40.00
13.8.70	3	1	40.00
15.8.70	1	—	—
26.8.70	1	—	—
2.9.70	1	1	25.00
15.9.70	6	5	145.00
24.9.70	2	2	30.00
19.12.70	3	1	40.00
26.1.71	1	1	45.00
12.6.71	5	4	120.00
18.7.71	2	—	—
Total : 16	35	23	720.00

Note : Inspection carried out at 8.45 P. M. or afterwards on the above dates.

Losses Incurred by State-owned Tubewells in Punjab

7951. SHRI SAT PAL KAPUR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have seen press news appearing in the *Times of India* dated the 25th July, 1971 to the effect that State-owned tubewells in Punjab have been incurring heavy losses because of defective planning, wrong selection of sites and corruption among the operational staff ;

(b) whether on an average the loss per tubewell increased from Rs. 604 in 1962-63 to Rs. 4905 in 1966-67 ;

(c) whether a survey in this regard has been conducted by any of the agency of the Central Government or the State Government ;

(d) if so, the findings thereof ; and

(e) the reaction of Central Government thereto and the action taken to improve the situation and the steps taken against the persons responsible for the losses ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Yes, Sir.

(b) to (d). The information is being collected and will be placed on the Table of the Lok Sabha, when received.

(e) The reaction of the Central Government will be known after the required information has been received and examined.

Exploration of Diamond Deposits in Andhra Pradesh

7952. SHRI K. KODANDA RAMI REDDY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Geological Survey of India has completed the exploration of diamond deposits at Vajrakarur in Anantapur District of Andhra Pradesh, and

(b) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). The detailed geological and geophysical investigations carried out by the Geological Survey of India for diamond in Vajrakarur, Anantapur district during 1961-63 have proved the existence of two pipe rocks near Vajrakarur and two near Lattavaram villages. The bulk samples obtained from pipe rock No. 1 in Vajrakarur have yielded twentyone diamonds weighing 22.42 carats so far. One of these diamonds weighed 9.456 carats. The work is still in progress and expected to be completed by 1973.